

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Andhra Pradesh Irrigation Projects (Special Land Tax) (Repeal) Act, 1989

31 of 1989

[02 December 1989]

CONTENTS

- 1. Short Title
- 2. Repeal Of Act 35 Of 1976

Andhra Pradesh Irrigation Projects (Special Land Tax) (Repeal) Act, 1989

31 of 1989

[02 December 1989]

An Act to repeal the Andhra Pradesh Irrigation Projects (Special Land Tax) Act, 1976. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Fortieth Year of the Republic of India as follows:- *Received the assent of the Governor on the 30th November 1989. For Statement of Objects and Reasons, please see the Andhra Pradesh Gazette, Extraordinary, Part IV-A, dated the 13th September, 1989 at Page 3.

1. Short Title :-

This Act may be called the Andhra Pradesh Irrigation Projects (Special Land Tax) (Repeal) Act, 1989.

2. Repeal Of Act 35 Of 1976 :-

- (1) The Andhra Pradesh Irrigation Projects (Special Land Tax) Act, 1976 is hereby repealed.
- (2) Upon such repeal, the provisions of section 8 of the Andhra Pradesh General Clauses Act (Act 1 Of 1891) 1891 shall apply.